

F.No. A. 12034/SSC/04/2019-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K.Puram
New Delhi-110066
Dated /08/2022

To,

All successful candidates of Stenographer Grade I & II Examination, 2019 recommended by SSC for the post of **Stenographer Grade I & II** under Central Board of Indirect Taxes & Customs.

(through CBIC's website)

Subject: Stenographer Grade I & II Examination 2019- Verification of Options/Preferences, and final chance for exercising options for left-out candidates-reg.

Sir,

In continuation to the Board's letter of even no. dated 29/07/2022 whereby the candidates were allowed to exercise their Options/ Preferences latest by 12/08/2022, all the candidates are hereby requested to view the Options/Preferences received from them for appointment to the post of Stenographer Grade- I & II in CBIC.

2. To view your Options/ Preferences, it is requested to access the on-line Module for submission of preferences through the link <https://dghrdcbic.gov.in/allocation/>. The on-line Module is to be accessed using your Roll Number, e-mail id and Mobile Number registered with SSC. **Online portal will be opened from 30-08-2022 to 07-09-2022.** *R.O.Na*

3. Since revision of Options/ Preferences was not permissible, it is requested that the Options/Preferences submitted by the candidates may be verified from the original Options/Preferences. If any discrepancy is found, it may be brought to the notice of the undersigned through e-Mail only- mohammad.ashif@nic.in, along-with the proof of original Options/Preferences on or before 07-09-2022 positively. *R.O.Na*
The following information may also be furnished while bringing out discrepancies:

1. Name of the Candidate.
2. Father's name of the Candidate.
3. Date of Birth.
4. Residential Address.
5. Signature of the Candidate.

4. In addition to this, there are certain candidates who have not yet exercised their Options/ Preferences. List of such candidates is enclosed at **Annexure- I**. It is also requested to those candidates whose options have not been received so far,

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to submit their options/preference by 07-09-2022^{R.Kha.} positively. It is also advised that the candidates who had already given their Options/Preferences and verified it, **need not do anything at this stage.**

5. The list of Cadre Controlling Authorities and their Codes is enclosed at **Annexure- A.**

Encl.: As above

Yours faithfully,

(Rajan Kumar Jha)
Deputy Secretary to the Govt. of India
Tel. 26162674

Annexure I**List of candidates who have not exercised their Options (Steno- 2019)**

S.No.	Name of the Candidate	Roll No	cat 1	cat 2	cat 3	cat_sel	rank	Post
1	ANTRIKSH DAGAR	2201019074	9			9	17	Steno- I
2	SURENDER KUMAR	4205009923	6			6	50	Steno- II
3	SAHIL TOGA	1004000787	1			1	386	Steno- II

List of CCAs & their Codes

S.No.	CCA	CCA Code
1	Bengaluru CGST	A
2	Bhopal CGST	B
3	Bhubaneshwar CGST	C
4	Chandigarh CGST	D
5	Chennai CGST	E
6	Delhi CGST	F
7	Goa CGST	G
8	Guwahati CGST	H
9	Hyderabad CGST	I
10	Jaipur CGST	J
11	Kolkata CGST	K
12	Lucknow CGST	L
13	Mumbai CGST	M
14	Pune CGST	N
15	Ranchi CGST	O
16	Thiruvananthapuram CGST	P
17	Vadodara CGST	Q
18	Chennai Customs	R
19	Goa Customs	S
20	Kolkata Customs	T
21	Mumbai Customs	U
22	Thiruvananthapuram (Cochin) Customs	V
23	Vishakhapatnam Customs	W
24	Directorate General of Performance Management	X
25	Central Bureau of Narcotics	Y